

COMMITTEE
ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE
SIXTEENTH REPORT
(Fourth Lok Sabha)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Sixteenth Report.

2. The Committee held a sitting on the 16th December, 1970.

3. The Committee considered applications for leave of absence from six Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;
December 16, 1970.
Agrahayana 25, 1892 (Saka),

G. C. NAIK,
Chairman,
Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	Shri J. Rameshwar Rao	9-11-70 to 18-12-70 = 40 days	Medical check-up abroad	9-11-70 to 30-11-70 = 22 days	Member was present on 2-12-70. There was no sitting on 1-12-70.
* 2	Shri S. M. Joshi	5-8-70 to 1-9-70 = 28 days	Detention in jail	5-8-70 to 1-9-70 = 28 days	
3	Shri Erasmo de Sequeira	9-11-70 to 18-12-70 = 40 days	Visit abroad	9-11-70 to 18-12-70 = 40 days	
4	Shri J. K. Choudhury	9-11-70 to 18-12-70 = 40 days	Illness	9-11-70 to 18-12-70 = 40 days	
5	Shri K. Rajaram	23-11-70 to 18-12-70 = 26 days	To study working of steel plants in U. K.	23-11-70 to 11-12-70 = 19 days	Member was present on 14-12-70. There were no sittings on 12th and 13th December 1970.
6	Shri Viren Shah	20-11-70 to 4-12-70 = 15 days	Illness	20-11-70 to 4-12-70 = 15 days	